

**THE GAUATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/3032/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Joint Registrar (J),  
Gauhati High Court,  
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 9<sup>th</sup> May, 2022.

Sub:- Casual leave.

Ref:- Letter Dated 06.05.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 05.05.2022**, has been granted.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/3033-3034/A, dated** , 09-05-2022

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2. ~~The~~ Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rao